

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. ST/707 /2010 - CU[DB]

Date 24/03/2011

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
C.C.E. PANCHKULA
SCO NO. 407 AND 408, SECTOR 8, PANCHKULA
(HARYANA) 134119.
C.C.E. PANCHKULA

Appellant

Vs

Respondent

M/S. BSNL

I am directed to transmit herewith a certified copy of Final order No.ST/100/ 2011 CU[DB] dated 20.12.10

passed by the Tribunal under Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax

Assistant Registrar

(Customs Appeal Branch)

Copy to :

1. Respondent
M/S. BSNL
KARNAL, HARYANA.
2. Adv. / Consult Sh. Sameer Agarwal, Adv
B-138, Sector -30 Noida – 03
3. C.D.R
4. Bar association, CESTAT, New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New Delhi
6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -
7. Company Law Institute of India Pvt Ltd.,No.2(Old No. 36), Vaithyaram Street, T. Nagar,Chennai -17
8. M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017
9. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005
10. Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar,Satellite Road,
Ahmedabad-15
11. LAWCRUX Advisors Pvt Ltd, LAW House,1-8,Sector - 10, Faridabad 121003 (Haryana)
12. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor,Vasant Arcade,Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070
13. Office Copy
14. Guard file

Assistant Registrar

(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.
Principal Bench, New Delhi**

COURT NO. II

DATE OF HEARING : 14/12/10.

Service Tax Appeal No. 707 of 2010

CCE, Panchkula

Appellant

Versus

M/s BSNL

Respondent

Appearance

Shri K.K. Jaiswal, Authorized Representative (DR) – for the appellant.

Shri Sameer Agarwal, Advocate – for the Respondent.

**CORAM: Hon'ble Shri D.N. Panda, Judicial Member
Hon'ble Shri Rakesh Kumar, Technical Member**

Final Order No. ST/100/11 Dated : 20/12/10

ORDER

Per. D.N. Panda :-

This matter was before Single Member bench in the morning. The bench directed to bunch this appeal alongwith the appeal No. 688 of 2009 to examine the connectivity of the appeal, if any. So also it was required to examine ^{whether} there was cause of action akin to the connected appeal. Learned DR submits today that there is specific instruction for not pressing

the appeal No. ST/707 of 2010. Accordingly, we dismiss the present appeal of Revenue.

(Dictated and pronounced in open court)

(D.N. Panda)
Judicial Member

(Rakesh Kumar)
Technical Member

PK